GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 1061 ANSWERED ON 21.12.2017

DELAY IN EXECUTION OF POLAVARAM PROJECT

1061. SHRI M. RAJA MOHAN REDDY SHRI Y.S. AVINASH REDDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Union Government is aware that execution of Polavaram irrigation project in Andhra Pradesh is running behind the schedule and doubtful of completion within the prescribed time-frame and if so, the details thereof;

(b) the reasons for the inordinate delay;

(c) whether the State Government of Andhra Pradesh has requested the Union Government to take appropriate steps in this regard and if so, the details thereof; and

(d) the action plan being adopted to complete the project at the earliest and the time by which it is likely to be completed?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d) As per the scheduled construction programme provided by the WRD, Govt. of AP, the project is targeted to be completed by 2019.

Physical progress achieved by end of Nov, 2017 as reported by Project authorities/ State Government, is as follows:

Dam Area – (Including main dam, connectivity works and other ancillary works in the dam/reservoir area)		
	Earthwork	71%
	Embankments	10 %
	Concreting for Navigation tunnel, Off-Take Regulator, and spillway	12 %
	Gates for connectivity works	35 %
Right Main Canal		
	Earthwork	99.85 %
	Lining (in km)	71 %
	Structures (By numbers)	69 %
Left Main Canal		
	Earthwork	90 %
	Lining (in km)	57 %
	Structures (by Numbers)	23%

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Ministry of WR, RD & GR has taken number of steps for expediting the works as below:

- (i) Ministry of Water Resource has constituted Dam Design and Review Panel (DDRP) under the chairmanship of former Chairman, CWC, Shri A B Pandya, on 13.6.2016 and an Expert Committee on 10th March, 2017 (reconstituted on 07.06.2017), headed by Member (WP & P), CWC to carry out regular monitoring of the project and to strive better coordination with DDRP/Contractor/PPA/CWC design units/CWPRS in respect of various issues related to design implementation status and addressing the bottlenecks respectively. DDRP has so far conducted 8 meetings; while two visits have been undertaken by the Expert Committee.
- (ii) Ministry has also constituted a Monitoring Committee for Rehabilitation and Resettlement works with Secretary, Min of Tribal Affairs as its Chairperson on 12th Sep, 2017 to oversee the implementation of Land Acquisition and R & R works. This committee has visited the site in Nov 2017.
- (iii) Central Soil & Material Research Station, New Delhi (CSMRS); Central Water & Power Research Station, Pune (CWPRS); National Hydro-Power Corporation (NHPC) and Water and Power Consultancy Services (WAPCOS) have also been assigned diverse nature of tasks to assist PPA/State Govt to execute this project speedily.
- (iv) Polavaram Project Authority (PPA) is mandated to convene regular meetings to review work progress, and resolve any pending issue for completion of the project as per schedule. In its last meeting held on 24.08.2017, it has outlined several activities for compliances by all concerned.
- (v) The progress is reviewed regularly at various levels. Hon'ble Minister of Water Resources, RD & GR also held meetings on 25.10.2017 and 05.12.2017 to review the progress of works and number of decisions have been taken for expediting the works and their completion as per schedule.
